

Balaram Sutar Vrs. ICMR

Orders/Directions Sl. No. 15

O.A. No. 77 of 2014

Order dated: 19.05.2016

CORAM

**HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)**  
**HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)**

.....

Heard Mr. J.P.Behera, Ld. Counsel for the applicant, and  
Mr. S.Behera, Ld. Sr. Central Govt. Panel Counsel appearing for the  
Respondents-UOI.

A memo has been filed by the applicant praying for  
withdrawal of this O.A. Taking into account the prayer made in the  
memo, the O.A. is disposed of being withdrawn.

MEMBER(Admn.)



MEMBER(Judl.)

RK